## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP. No. 61/(MAH)/2005 CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

Mr. Sujan Parikh

V/s.

M/s. Natvar Parikh Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Raghav Grifts

Wache Chanded Co.

for Respondents in CA

Sownya Srikrishaa alw Advocate

Saunya Brojmohan ilb

Mk lunti huya & Akwine lor

Applicant No. 2 in ch 48/16

Mr. Parag kabadi alw

Mr. Falguni Thaklar

i 1b Doyoile Ass

Jon Applicant NO 1

Common Order

CA No. 167/397-398/CLB/MB/MAH/2009 in CP No.18/397-398/CLB/MB/MAH/2005
CA No. 98/2016 & 185/2010/397-398/CLB/MB/MAH/2009 in CP No.61/397-398/CLB/MB/MAH/2005

At request of the parties, list this matter for hearing on 10.1.2017. If the parties failed to file written submissions in compliance of the order already passed, they are again directed to file the written submissions within 15 days hereof.

Cont.. on pg.2

List this matter for hearing on top of the Board on 10.1.2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)